MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

Refresher Programme On "Cyber Laws & Appreciation & Handling of Digital Evidence" for Judicial Officers (ECT 14 2024)

Date: 22nd November, 2025

SCHEDULE

SCHEDULE			
SESSION	TIME	TOPICS	
I	10.30 a.m. to 10.45 a.m.	Inaugural Session & opening remarks	
		By: Officers of MPSJA	
II	10.45 a.m. to 12.15 p.m.	Paperless Courts (Digital Courts) & Digitization	
		Rules	
		By: Shri Kuldeep Kushwaha	
		Registrar (IT-CSA), High Court of M.P., Jabalpur	
	TEA B	REAK (12.15 p.m. to 12.30 p.m.)	
III	12.30 p.m. to 02.00 p.m.	New trends in Cyber Crimes – Modus operandi &	
		nature of evidence that may be collected	
		Challenges before law Enforcement agencies for	
		Collection, preservation & production of electronic	
		evidence & Relation with intermediary under IT	
		Act, 2000.	
		Digital forensics tools and analysis of Digital &	
		Electronic Evidence	
		By: Shri Jitendra Singh	
		Additional Superintendent of Police (Crime Branch), Jabalpur	

LUNCH BREAK (02.00 pm to 2.45 pm)

IV	2.45 p.m.to 4.30 p.m.	Handling and Appreciation of electronic evidence
		in BSA, 2023 - Probative value
		Role of Courts while recording electronic evidence
		with special reference to CCTV, CDR, mobile data
		etc.
		• Allied issues including compliance of sections 230,
		503, 193 BNSS, 2023
		Interim custody of property, preservation during
		trial, final disposal etc.
		• Inter-Operable Criminal Justice System (ICJS), E-
		Sakshya App and other applications used in courts.
		By: Shri Manish Sharma
		Faculty Member (Jr. 1), MPSJA
		Followed by open interactive and Valedictory Session

Note: The Schedule is subject to change as per exigencies.

DIRECTOR